COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 188 OF 2017 & IA NO. 446 OF 2017

Dated: 7th December, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s Barmer Lignite Mining Company Ltd. Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Aman Anand

Mr. Aman Dixit

Counsel for the Respondent(s) : Mr. R. K. Mehta

Ms. Himanshi Andley for R-1

Mr. P. N. Bhandari for R-2 to 4

ORDER

Learned counsel for Respondent No.1 states that Respondent No.1 does not wish to file any reply. Learned counsel for Respondent Nos. 2 to 4 seeks four weeks more time to file reply. He may take steps to file the same on or before 29.12.2017 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on <u>07.02.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member